

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH:
HYDERABAD

O.A.NO.211 OF 1997.

DATE OF DECISION: 30.7.99

BETWEEN:

K.Mukund Kumar..

....Applicant

A n d

1.General Manager, South Central Railway,
Railnilayam, Secunderabad.

2.Chief Commercial Manager, S.C.Railway,
Rail Nilayam, Secunderabad.

3.Chief Personal Manager, S.C.Railway,
Rail Nilayam, Secunderabad.Respondents

COUNSEL FOR THE APPLICANT :: Mr. G.Vidyasagar

COUNSEL FOR THE RESPONDENTS: Mr. V.Rajeshwar Rao

CORAM:

THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

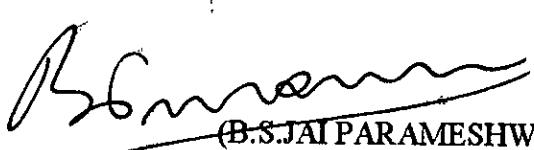
THE HON'BLE SRI B.S.JAI PRAMESHWAR, MEMBER (JUDL)

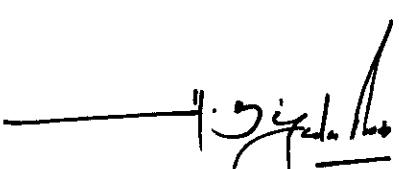
: O R D E R :

(PER HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN))

Heard Mr.G.Vidyasagar, learned Counsel for the Applicant and
Mr.V.Rajeshwar Rao, learned Standing Counsel for the Respondents.

2. The facts of these case are identical to the ones contained in OA.No.207 of 1997 which has been disposed of separately. The order passed in the said OA shall therefore be applicable to this case as well.


(B.S.JAI PRAMESHWAR)
MEMBER(JUDL)
30.7.99


(H.RAJENDRA PRASAD)
MEMBER(ADMN)

DSN

DATED: THIS THE 30 DAY OF July, 1999

Amrit
2811

10/8

1st AND 2nd COURT.

COPY TO:-

1. H.D.H.N.C
2. H.H.R.P.M.(A)
3. H.G.S.D.P.M.(J)
4. D.R. (A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN.)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN.)

THE HON'BLE MR. B.S. JAI P. PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 30/7/99

ORDER / JUDGMENT

MA./RA./CP.NE
IN
D.A. NO. 211/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

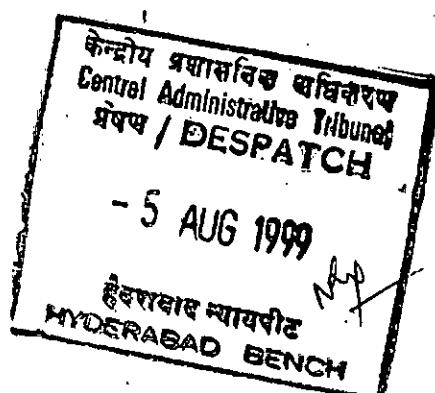
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/ REJECTED

NO ORDER AS TO COSTS.

8 copies



Copy
Authorisation
to be furnished
[Signature]

S. R. No

District

Hon'ble Central Administrative Tribunals

In the High Court of Judicature
Andhra Pradesh at Hyderabad

APPELLATE SIDE

O A No.

of 1997.

AGAINST

No.

199

On the file of the Court of _____



VAKALAT

ACCEPTED

RK *Hyderabad*
Appellant
Counsel for Petitioner
Respondent

Dated 13/02/1997

M/s. G. VIDYASAGAR (368)

K. UDAYASREE

P. SUDHEER RAO

E. URMILA

ADVOCATES

Appellant
Advocate for Petitioner
Respondent

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[1-8-475,] Chikkadpally, Hyderabad-20.